National Company Law Tribunal Allahabad Bench Allahabad

19 (ND)/2007

BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017. ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD

NAME OF THE COMPANY: Mr. Ram Babu

M/s Target Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

AM BABU Bal / X7/Shma Dwived Ruspan Signature No3-

Order dated 09.01.2017

19(ND)/2007 Mr. Ram Babu Vs. M/s Target Construction

Pvt. Ltd.

they are set exparte. 09.02.2017. respondent No.3. In as on 08.12.2016. Learned Counse filed proof of sending notices by Registered For filing reply by respondent No.3 list on much as the other respondents remain absent Shri B.K. Dwivedi filed appearance

List on 09.02.20 7.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.01.2017